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Title: Introduction of the Indian Forest (Amendment) Bill, 2013 (Amendment of Section 2).

SHRI PREM DAS RAI (SIKKIM): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Forest Act, 1927.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Forest Act, 1927."

*The motion was adopted.*

SHRI PREM DAS RAI I introduce the Bill.

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MR. CHAIRMAN: Item No. 23 – Shri Kalikesh Narayan Singh Deo – not present.